

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT-III**

**Item No.101**

New IA-5125/2023 IA-3690/2023 IA-4466/2023 IA-808/2023 IA-4126/2022  
IA-2500/2023 IA-3976/2023 IA-3977/2023 IA-82/2022 IA-1432/2022  
In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

**.... APPLICANT/PETITIONER**

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd.

**.... RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 26.09.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the NOIDA : Mr. - Kumar Mihir, Advocate in IA No. 2500 of 2023,  
Mr. Ashutosh Gupta, Mr. Gaurav Rana,  
Mr. Ajitesh Kumar, Advocates in IA-3690/2023,  
Ms. Simran Jyot Singh, Advocate in IA-5125/2023  
Mr. Sumeet Sharma & Mr. Sarvesh Mehra, Advocates

For the SRA : Mr. Harshal Kumar for SRA

For the RP : Mr. Rishabh Jain, Advocate for RP,  
Mr. Gaurav Katiyar, RP in person

For the Respondent : Mr. U. N. Singh, Advocate for GNIDA (R-3)  
in IA-2690/2023 and IA-4466/2023

**ORDER**

**New IA-5125/2023:-**

Learned Counsel appearing for the Respondent seeks time to file reply affidavit. One week time granted.

List the matter on **06.10.2023**.

**IA-3690/2023:-**

Learned Counsel appearing for the Applicant seeks to withdraw the present application.

**IA dismissed as withdrawn.**

**IA-4466/2023:-**

List on **06.10.2023.**

**IA-808/2023:-**

The present application has already been disposed of vide order dated 19.09.2023 and the same is wrongly listed.

The Registry is directed not to list the application again.

**IA-4126/2022 & IA-2500/2023:-**

List on **06.10.2023.**

**IA-3976/2023 & IA-3977/2023:-**

The Resolution Professional is directed to serve the notice to the Respondent by Speed Post and file proof of service along with an affidavit within one week.

List the matter on **06.10.2023.**

**IA-82/2022 & IA-1432/2022:-**

List on **06.10.2023.**

Matter will preferably be heard in physical mode.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**